

Annexure - 1

| Name of Corporate debtor | | M/s. G B J Hotels Private Limited | | | Date of Commencement of CIRP | | 19.04.2022 | | List of Creditors as on | | 12.05.2022 | | | |
|---|----------------------|-----------------------------------|----------------|---------------------------|------------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|---|
| List of secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | |
| Sl.No | Name of Creditor | Details of Claim Received | | Details of claim admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be setoff | Amount of Claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Indian Overseas Bank | 5/5/2022 | 1143238098 | 1134951769 | Financial Creditor | 1134951769 | - | NO | 100 | | | 8286329 | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Financial Creditor category 3) The claim is admitted partly for Rs. 1,13,49,51,769/- under section 53(1)(b)(ii) 4) The balance claim of Rs. 82,86,329/- being contingent upon the letter of guarantee which is not yet crystallised, hence the same is rejected. |

Amount in Rs